

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 190 of 2020

In the matter of:

TUF Metallurgical Pvt. Ltd.

....Appellant

Vs.

Impex Metal & Ferro Alloys Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Vaibhav Mahajan, Advocate.

For Respondents: Mr. Abhay Anand Jena, Mr. Omnarayan Rai & Mr. Rahul Auddy, For R-1 & R-2.

With

Company Appeal (AT) (Ins.) No. 191 of 2020

In the matter of:

Million Link (China) Investment Ltd.

....Appellant

Vs.

Impex Metal & Ferro Alloys Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Vaibhav Mahajan, Advocate.

For Respondents: Mr. Abhay Anand Jena, Mr. Omnarayan Rai & Mr. Rahul Auddy, For R-1 & R-2.

ORDER

(Virtual Mode)

12.01.2021: Heard Counsel for Parties in both these Appeals. The Parties may file brief written submissions not more than three pages within a week. Copies of Judgments which they rely on, may also be filed separately.

‘Reserved for Judgment’.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Mr. V.P. Singh]
Member (Technical)**

Sim/md